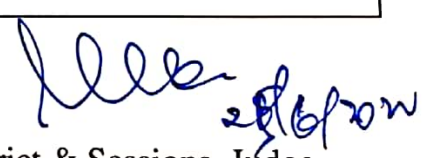


**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 26.06.2020**

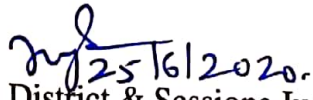
MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<u>ARGUMENTS</u>	<u>ARGUMENTS</u>
1) AS 126/2019 2) AS 130/2019 3) AS 131/2019 4) AS 147/2019	1) S.C. 27/2017 <u>OBJECTION</u> 2) S.C. 259/2018 3) CrI.Misc. 512/2020 4) CrI.Misc. 698/2020 <u>EVIDNCE</u> 5) S.C. 264/2014 6) S.C. 17/2017
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<u>COMPLIANCE</u>	<u>TO HEAR</u>
1) R.A. 224/2020 2) R.A. 230/2020	1) CrI.Misc. 440/2020 2) S.C. 315/2019 <u>COMPLIANCE</u> 3) CrI.Misc. 697/2020 <u>ORDER</u> 4) CrI.Misc. 673/2020 5) CrI.Misc. 683/2020 <u>JUDGEMENT</u> 6) S.C. 79/2014 <u>ACCUSED STATEMENT U/S 313</u> <u>Cr.P.C.</u> 7) S.C. 76/2018 <u>CHARGE</u> 8) S.C. 139/2013


Prl. District & Sessions Judge
Bengaluru Rural District
Bengaluru

NOTE:- 1. Other cases listed on 26.06.2020 are posted to 09.07.2020 and 10.07.2020.
2. All Advocates are requested to strictly follow SOP dated 28.05.2020
issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF MOHAN BADAGANDI
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 26-06-2020**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p style="text-align: center;"><u>ARGUMENTS</u></p> <ol style="list-style-type: none">1. R.A.100/20182. R.A.115/20183. M.C.29/20204. M.A.4/20195. R.A.35/20196. R.A.72/20197. R.A.76/20198. R.A.78/2019 <p style="text-align: center;"><u>JUDGMENT</u></p> <ol style="list-style-type: none">9. R.A.46/201910. R.A.53/2019	<p style="text-align: center;"><u>ARGUMENTS</u></p> <ol style="list-style-type: none">1. CRL.A.113/2019 <p style="text-align: center;"><u>ORDER</u></p> <ol style="list-style-type: none">2. CRL.MISC.513/20203. CRL.MISC.530/20204. CRL.MISC.590/20205. CRL.MISC.607/2020
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<p style="text-align: center;"><u>ARGUMENTS</u></p> <ol style="list-style-type: none">11. R.A.102/201912. R.A.120/201913. M.C.184/2020 <p style="text-align: center;"><u>HEARING</u></p> <ol style="list-style-type: none">14. M.C.27/202015. M.A.30/2019	<p style="text-align: center;"><u>HEARING</u></p> <ol style="list-style-type: none">6. CRL.MISC.239/20207. CRL.MISC.497/20208. CRL.MISC.609/20209. CRL.MISC.613/202010. CRL.MISC.626/202011. CRL.MISC.639/202012. CRL.MISC.651/202013. CRL.MISC.656/202014. CRL.MISC.664/202015. CRL.MISC.682/2020


VI Additional District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: 1. Other cases listed on 26-06-2020 are posted to 17-07-2020.
2. All Advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED:26/06/2020

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>CIVIL ARGUMENTS</u></p> <p>1) M.A. 10/2011 2) R.A. 34/2014 3) R.A. 105/2014 4) R.A. 45/2015 5) R.A. 78/2015 6) R.A. 41/2016 7) R.A. 47/2016 8) R.A. 82/2016 9) R.A. 124/2016</p> <p><u>Judgment</u></p> <p>1) R.A. 22/2016</p>	<p><u>ARGUMENTS</u></p> <p>1) R.R.P. 1/2016 2) M.C. 165/2020</p> <p><u>Objections</u></p> <p>1) S.C. 90/2020 3) CrI.Misc. 677/2020 5) CrI.Misc. 685/2020 4) CrI.Misc. 701/2020</p> <p><u>Order:</u></p> <p>1) M.A. 2/2018</p> <p><u>To Hear</u></p> <p>1) CrI.Misc. No. 647/2020 2) CrI.Misc. No. 658/2020 3) CrI.Misc. No. 667/2020</p>

Sd/-
7th Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated:28/5/2020 issued by Hon'ble High Court of Karnataka.